

SHRI RAJAGOPAL NAIDU: May I know whether rayon silk imported from Japan is sold at a cheaper cost than cotton textiles in India?

SHRI D. P. KARMARKAR: That is to say rayon silk is cheaper than cotton cloth?

SHRI RAJAGOPAL NAIDU: Yes.

SHRI D. P. KARMARKAR: I think it is not cheaper than cotton cloth, but it all depends on the variety of the cloth. Superior cotton cloth may be dearer than second-rate rayon. It all depends, as I said, on the type of cloth.

SHRIMATI VIOLET ALVA: May I know how many kinds of silk cloth are imported of different varieties?

SHRI D. P. KARMARKAR: I would like to have notice, Sir.

#### SCHEMES UNDER FIVE YEAR PLAN

\*285. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state:

(a) whether the schemes under the Five Year Plan are divided as those started in the first half and as those to be started in the second half of the plan period; and

(b) if so, (i) what are the schemes postponed to the second half period, (ii) when the second half period begins; and (iii) what is the amount of money allotted for the second half period?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No, Sir.

(b) Does not arise.

SHRI M. VALIULLA: But the Plan itself states here:

"An important variable, however, which would affect export surpluses and import requirements is the level

of investment itself in the country; for the purpose of making first assessment, we have assumed a rate of outlay corresponding to a development expenditure on public account of the order of Rs. 1,700 crores (i.e. an expenditure which could be more or less met from the budgetary resources of the Central and State Governments, deficit-financing to the extent of about Rs. 290 crores, and the external assistance already received). A higher rate of outlay, corresponding to the target of Rs. 2,069 crores in the Plan is not likely to make a proportional contribution to production within this period, as the additional expenditure would be mainly on schemes started in the second half of the Plan period which would not be completed in this period."

So the Plan does envisage a second half for the Plan and hence my question.

SHRI J. S. L. HATHI: In the Draft Five Year Plan a distinction was made; and if the hon. Member refers to the first Draft he will find certain schemes put down to be taken up in the first part and the remaining in case foreign aid comes in. But now, that idea has been abandoned. Now all the schemes, will be taken up.

SHRI M. VALIULLA: But here in the Final Plan on page 63 it is clearly stated "Rs. 2,069 crores in the Plan is not likely to make a proportional contribution to production within this period, as the additional expenditure would be mainly on schemes started in the second half of the Plan period". So it is envisaged here that some amount will be spent in the second half of the Plan period. Therefore, I want to know what are the works that will be taken up in this second half?

MR. CHAIRMAN: Whatever is not completed in the first half, I suppose.

SHRI J. S. L. HATHI: But that was a different thing. That was in the original Plan and that idea has been abandoned.

SHRI P. SUNDARAYYA: May I know whether the Rehand, The Chambal and the Kosi and other projects are included in the second part of the present Five Year Plan?

SHRI J. S. L. HATHI: They will be taken up in this Five Year Plan. They will be commenced during the period of this Plan.

SHRI P. SUNDARAYYA: Is it a fact that these things have been enumerated and put down in the second part of this Five Year Plan, and if so, why does the hon. Minister deny that there is any second part?

SHRI J. S. L. HATHI: They will be commenced in this Plan and continued in the second Plan. If the works commenced now are not finished, naturally they will go to the next period. But there is no division of this Plan.

MR. CHAIRMAN: Mr. Mahanty.

KHWAJA INAIT ULLAH: Some projects are to be started in 1954 and .....

MR. CHAIRMAN: Order, order. Mr. Mahanty has been called.

**TECHNICAL PERSONNEL FOR THE EXECUTION OF THE FIVE YEAR PLAN**

\*286. SHRI S. MAHANTY: Will the Minister for PLANNING be please! to state whether Government have taken any steps to assess the availability of technical personnel in India for execution of the various development programmes under the First Five Year Plan?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): Certain steps have been taken to assess the availability of technical personnel and further steps are under contemplation.

SHRI S. MAHANTY: May I know what is the nature of these steps?

SHRI J. S. L. HATHI- The nature of these steps is this. The Scientific

Man-power Committee has been formed by the Ministry of Education. They have taken the total number of the engineering and other technical personnel we have the total out-put from 1947 to 1951. These figures have been consolidated in the Report of the Five Year Plan, in, I think, the Chapter on Education. So the number of technical persons is available. But the actual assessment as to the number of the technical persons that will be required at present, it is not yet possible to decide.

SHRI S. MAHANTY: It might not have been possible for the hon. Minister to assess the total number of persons required; but I want to know if any steps have been taken to assess the availability of technical personnel in India before importing foreigners? That is my question.

SHRI J. S. L. HATHI: We have figures for the number of the persons available.

SHRI S. MAHANTY- May I know, Sir, whether the attention of the hon. Minister has been called to the fact that in the Bhakra Control Organization there are certain highly qualified Indian engineers working in the Design Section, under scrap engineers of the U.K.? I use the word "scrap" with all emphasis.

SHRI J. S. L. HATHI: Will the hon. Member please repeat the question?

SHRI S. MAHANTY: Is it not a fact that certain highly qualified Indian technical persons—engineers—are working in the design Section of the Bhakra Control Organisation under "scrap" engineers from the United Kingdom?

MR. CHAIRMAN: That is a matter of opinion.

SHRI S. MAHANTY: When I say "scrap" that may be a matter of opinion, Sir. But the fact remains that they are working .....

SHRI J. S. L. HATHI: They may be working with them; they may not be working under them.

SHRI S. MAHANTY: Pardon?

MR. CHAIRMAN: May be that they work with them, and not under them.

SHRI S. MAHANTY: Then how does the hon. Minister maintain that adequate steps were taken on the point of availability of technical personnel in India before importing foreign experts?

SHRI J. S. L. HATHI: I would make that position clear, Sir. The question was not the number available in the whole of the country but the question was whether the other works should suffer at the cost of one particular work.

SHRI S. MAHANTY: No, Sir; the *question* was what steps have Government taken to assess the availability of technical personnel.

MR. CHAIRMAN: That he has said; he has given the answer.

SHRI B. C. GHOSE: Answer was not given. He said certain steps were taken; what were the steps.

SHRI J. S. L. HATHI: That is what I have mentioned.

SHRIMATI VIOLET ALVA: May I know the method employed by the Government to call up the expert personnel?

SHRI J. S. L. HATHI: The usual method of recruitment.

(*Several hon. Members stood up.*)

MR. CHAIRMAN: One at a time.

SHRI S. MAHANTY: The whole question has not been answered. I asked what steps have been taken and what steps are proposed to be taken.

SHRI J. S. L. HATHI: I have stated the steps that are being taken to deter-

mine the number of persons available. Now, the question as to what will be the actual number .....

MR. CHAIRMAN: What are the future steps? The question has two parts; the first is what steps you have taken and the second is what further steps are under contemplation.

SHRI J. S. L. HATHI: The further steps that are contemplated are, Sir, that the All India Technical Education Committee had appointed a sub-committee. They will communicate with the project authorities in different parts of the country and will assess the requirements of the personnel required.

SHRI B. C. GHOSE: Do I understand that a census of the existing technical personnel available in India has already been taken?

SHRI J. S. L. HATHI: A number of times—about the technical personnel existing.

SHRI B. C. GHOSE: What is the number?

SHRI J. S. L. HATHI: For that, of course, I will require notice.

SHRI B. C. GHOSE: Do I understand that a complete census of the technical personnel available in India has not yet been taken?

SHRI J. S. L. HATHI: It may not be possible to have a complete census. What the Education Ministry has done is to take the number of students or graduates passing from the Universities and also from the information available from the State Governments. It is admitted that it is not a detailed census of the persons available.

SHRI K. C. GEORGE: Has the Government tried to take a census of those people who are technically qualified and who are now unemployed?

SHRI J. S. L. HATHI: No.